

SHRI KADAMBUR JANARTHANAN:...by the Opposition parties to dismiss Rajiv Government... (*Interruptions*)... The whole country is worried about this problem. Sir, there must be a discussion in the Parliament.

PROF. MADHU DANDAVATE (Rajapur): There is a reference to the Ministers of the Government also.

SHRI KADAMBUR JANARTHANAN: The highest office holder coming out with this statement... (*Interruptions*)

MR. SPEAKER: Whatever he says, you take into account. What can I do about it?

12.07½ hrs.

ANNOUNCEMENT RE: PRESENTATION OF GENERAL BUDGET

[English]

MR. SPEAKER: I would like to inform the House that as is customary, the House would adjourn for half-an-hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12.08 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Annual Accounts of National Institute of Rural Development Hyderabad for 1986-87 and statement for delay in laying these papers

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1986-87.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1986-87 together with Audit Report thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5539/88].

Review on the working of and Annual Report of National Buildings Construction Corporation Ltd. for 1986-87 and statement for delay in laying these papers.

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI. MOHSINA KIDWAI): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the National Buildings Construction Corporation Limited for the year 1986-87.

- (ii) Annual Report of National Buildings Construction Corporation Limited for the year 1986-87 alongwith Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT-5540/88]

Notification under Contract Labour (Regulation and Abolition) Act 1970 and Annual Report and Annual Accounts of Employees State Insurance Corporation for 1986-87 and Statement re delay in laying these papers

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI RADHAKISHAN MALAVIYA): On behalf of Shri Jagdish Tytler beg to lay on the Table—

- (1) A copy of the Contract Labour (Regulation and Abolition) Central (Second Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 48 in Gazette of India dated the 16th January, 1988 under sub-section (3) of section 35 of the Contract Labour (Regulation and Abolition) Act, 1970. [Placed in Library. See No. LT-5541/88].
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1986-87.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1986-87 together with Audit Report thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-5542/88]

Notification under Food Corporation Act, 1964

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUP-

PLIES (SHRI SUKH RAM): I beg to lay on the Table a copy of the Food Corporations (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 924(E) in the Gazette of India dated the 20th November, 1987 under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-5543/88].

Notification under National Capital Region Planning Board Act, 1985

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) I beg to lay on the Table a copy of the National Capital Region Planning Board (Amendment) Regulations, 1987 (Hindi and English versions) published in Notification No. C11031/1/86-NCRPB in Gazette of India dated the 2nd January, 1988 under section 38 of the National Capital Region Planning Board Act, 1985 [Placed in Library See No. LT-5544/88]

Annual report of and Review on the working of Indian Institute of Tourism and Travel Management, New Delhi for 1986-87 and Annual Report of Hotel Management Catering and Nutrition, New Delhi for 1986-87, Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay for 1986-87 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GAMANGO) : I beg to lay on the Table—

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, New Delhi for the year 1986-87 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian

Institute of Tourism and Travel Management, New Delhi for the year 1986-87. [Placed in Library. See No. LT-5545/88]

- (2) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition, New Delhi for the year 1986-87 with Audited Accounts. [Placed in Library. See No. LT-5546/88]
- (ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bombay for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5547/88]
- (iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5548/88]
- (iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Calcutta for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5549/88]
- (v) A copy of the Annual Report (Hindi and English versions) of the Institute of

Hotel Management Catering Technology and Applied Nutrition, Srinagar for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5550/88]

- (vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition, Ahmedabad, for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5551/88]
- (vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bangalore, for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5552/88]
- (viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bhopal for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5553/88]
- (ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bhubaneswar for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5554/88]

- (x) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Hyderabad for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5555/88]
- (xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Lucknow for the year 1986-87 along with Audited Accounts. [Placed in Library See No. LT-5556/88]
- (xii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Aligarh for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5557/88]
- (xiii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Visakhapatnam for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5558/88]
- (xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Gwalior for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5559/88]
- (xv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Patna for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5560/88]
- (xvi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Shimla for the year 1986-87 along with Audited Accounts. [Placed in Library See No LT-5561/88]
- (xvii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Tiruchirapalli, for the year 1986-87 along with Audited Accounts. [Placed in Library See No LT-5562/88]
- (xviii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Guwahati for the year 1986-87 along with Audited Accounts. [Placed in Library. See No LT-5563/88]
- (xix) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, New Delhi for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5564/88]
- (xx) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Goa for the year 1986-87 along with Audited Accounts. [Placed in Library. See No. LT-5565/88]
- (b) A copy of the Review

(Hindi and English versions) by the Government on the working of the Institutes of Hotel Management, Catering Technology and Applied Nutrition, New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Bangalore, Goa, Hyderabad, Bhopal, Bhubaneswar and Lucknow and Food Craft Institutes, Aligarh, Delhi, Guwahati, Gwalior, Patna, Shimla, Tiruchirapalli and Visakhapatnam for the year 1986-87 [Placed in Library. See No. LT-5546-5566/88]

New Delhi for the year 1986-87 along with Audited Accounts under sub-section (4) of section 14 and sub-section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board, New Delhi for the year 1986-87. [Placed in Library. See No. LT-5567/88]

Notification under Essential Commodities Act 1955, Annual Report of and Review on the Working of National Oilseeds and Vegetable Oils Development Board, New Delhi for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHAYAM LAL YADAV): I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 986(E) (Hindi and English versions) published in Gazette of India dated the 15th December, 1987 containing Order indicating the supplies of fertilisers to be made by domestic manufacturers of fertilisers to various States/ Union Territories/Commodity Boards during the period from 1st October, 1987 to 31st March, 1988 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5566/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board,

12.09 hrs.

ELECTION TO COMMITTEE

[*Translation*]

Indian Council of Agricultural Research

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): Mr. Speaker, Sir, I beg to move:—

“That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research for a term of three years, subject to the other provisions of the said Rules.”

[*English*]

MR. SPEAKER: The question is:

“That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the members of this House do proceed to elect, in